

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**Cr. Appeal (S.J) No.343 of 2020**

Santosh Singh ..... **Appellant**

**Versus**

The State of Jharkhand ..... **Respondent**

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**CORAM: HON'BLE MR. JUSTICE AMITAV K. GUPTA**

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For the Appellant : Mr. Krishna Nand Sahay, Advocate  
For the State : Mr. P. D. Agrawal, Special P.P

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**02/Dated: 07<sup>th</sup> July, 2020**

1. Learned counsel for the appellant and learned Special P.P are present.
2. This appeal shall be heard.
3. Admit.
4. Call for the lower court record from the court concerned.
5. Prayer for bail of the appellant shall be considered after receipt of the lower court record.

**(AMITAV K. GUPTA, J.)**

**Chandan-Rohit/-**